NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|----------------|---------|-------------------------------------|
| CP No.100/ | - | For Clarifica- | 621A | Pune-Embassy Projects Pvt. Ltd., Vs |
| 2017 | | tion | (220) | ROC, Karnataka |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|--------------------------------------|------------------------|-----------|
|). | THIRUPAL GORTGE PCS 9448384064 | Petitioner) | Tobajaly |

PCS for petitioner is present. He has filed one more decision of NCLT, Chennai Bench and contended that the office can be compounded under the old Act if the violation is under the Companies Act, 1956.

List it on 04.10.2017.

MEMBER (J)

MEMBER (T)